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reply to Unstarred Question No. 1550 given in the Rajya Sabha on the 14th December, 1972 and state:

- (a) whether the Khadi and Village Industries Commission proposa to treat the employees of all the training units of Khadi Bhawan as regular employees of the Commission and declare them as such; and
- (b) if so, by when; and if not, the reasons therefor?]

वाणिज्य मंत्रालय में उपमंत्री (श्री ए० सी० जाजे): (क) ग्रीर (ख). ग्रायोग ने, 1-1-73 से ग्रपने नियमित कर्म वारियों तथा व्यापारिक (न कि प्रशिक्षण, जैसा कि प्रश्न में उल्लेख किया गया है) कर्म चारियों के वेतनमानों में समानता लाने के लिये, सिद्धान्त रूप से अनुमोदन किया है इसे कार्यान्तित करने के लिये कार्यं नहीं की जा रही है।

ttTHE DEPUTY MLNTISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) The Commission has approved in principle, introducing parity in pay-scales of its regular employees and those of trading (and not training as mentioned in the question) staff with effect from 1-1-73. Action to give effect to this is in progress.]

खादी ग्रामोधोग भवन, नई दिल्लो के कर्म-चारियों के विरुद्ध जांच

1775 श्रोनती विद्यावती चतुर्वेदी : क्या वाणिक्य मंत्री यह बताने की क्या करेंगे कि :

- (क) नया यह सच है कि खादी आयोग नै हाल में खादी आगोद्योग भवन, नई दिल्ली के कितपम कर्मचारियों के विश्व श्री भायंकर द्वारा जांच कराई है; और
- (ख) यदि हां, तो जांच के परिणाम-स्वरूप किन-किन कर्मचारियों के विरुद्ध

विभागीय कार्यवाही की गई है और इस सम्बन्ध में ब्यौरा क्या है ?

to Questions

t [ENQUIRY AGAINST EMPLOYEESOF KHADI GRAMODYOG BHAWAN,NEW DELHI

1775. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is fact that Khadi Commission had recently conducted enquiries through Shri Bhryankar against some of the employees of Khadi Gramodyog Bhawan, New Delhi; and
- (b) if so, the names of the employees against whom departmental action was taken as a result of that enquiry and the other details in this regard?]

वाणिज्य मंत्रालय में उपमंत्री (श्री ए० सी० जाजें): (क) जी नहीं। तथापि 1969 में, श्री मेनकर, सहायक लेखा श्रधिकारी, की देखरेख में एक निरीक्षण दल ने खादी ग्रामोधोग भवन, नई दिल्ली के कतिपय श्रिष्ठकारियों के विक्द मिली शिकायतों की जांच की श्री।

(ख) इत प्रकार की कोई प्रनुशासनिक कार्यवाही नहीं की गई क्योंकि **धावण्यक नहीं** समझा गया ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir. However, in 1969, an inspection party under the supervision of Shri Main-kar, Assistant Accounts Officer, did enquire into complaints against some of officers of the Khadi Gramodyog Bhawan, New Delhi.

(b) No discipilinary action, as such, was taken, as it was not considered necessary.]

AMOUNT ADVANCED TO INDUSTRIES BY I.F.C.

1776. SHRI I. K. KALANIYA: Will the Minister of FINANCE be pleased

t[] English translation.

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to state the amount advanced to the small and big industries in the State of Gujarat, Rajasthan and Maharashtra during the last three years by the Industries Financial Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Under the In. dustrial Finance Corporation, Act, 1948

as it stood before its recent amendment in December, 1972, only public limited companies and cooperatives were eligible for financial assistance from the Industrial Finance Corporation of India which usually promote medium and large scale industrial concerns. The required information in respect of the medium and large scale industrial units is given below:

to Questions

Financial assistance sanctioned (gross) and disbursed by the Industrial Finance Corporation in respect of medium and large scale industrial units located in the States of Gujarat, Rajasthan and Maharashtra during its last three accounting year, 1969-70, 1970-71 and 1971-72 (July-June).

State	·		- . Fe	-i		Rs. in lakhs Financial Sanctioned	Assistance
Gujarat .			1969-70			30.00	152.03
			1970-71	LET GEN-	. ,,	445-96	44.77
			1971-72	AST I		485.22	113.78
				TOTAL		961-18	310.28
Rajasthan		44	1969-70			10.66	50 ·00
12-18 			1970-71			81.10	4.00
ar es			1971-73		• .	122.70	100.77
		T 30	- Mill - Ali - Ali - 安海 - ア	TOTAL	•	214.46	154.77
Maharashtra:			1969-70			656-66	38r·72
			1970-71	• •	•	764.81	591.93
er e		٩ .	1971-72	-MG		1009-38	709:37
	$\mathbb{P}(e^{i\phi}) = \mathbb{P}$	17.4	7.50	TOTAL	4	2430-85	1683.03

N.B.-DISBURSEMENTS INCLUDE DISBURSEMENTS OUT OF EARLIER YEARS SANCTIONS ALSO

WOOLLEN SALE OF IMPORTED **GARMENTS**

1777. SHRI V. V. SWAMINATHAN: Will the Minister of COMMERCE be pleased

(a) whether Government's attention has been drawn to the news in the

New-wave of March 11, 1973 to the effect that huge quantities of imported used woollen garments are on sale in Kashmir;

(b) whether these sales are connected with flhe so called rag scandal; and